

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) . & ORS.

Respondent(s)

(FOR [I A UNDER ORDER V RULE1(3) OF SCR, 2013] ON IA
45549/2017*****NOT TO BE LISTED BEFORE HON'BLE MR. JUSTICE VINEET
SARAN AS PER HON'BLE JUDGE IN CHAMBERS ORDER DT. 04.02.2019****)

Date : 17-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Mr. Anurag Singh, Adv.
Mr. Anil Kumar Mishra, AOR

For Respondent(s) Ms. Asha Gopalan Nair, AOR
Ms. Abha R. Sharma, AOR
Mr. Dr.Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as requested, is granted to learned
counsel for the petitioner to file fresh particulars of Lrs.
of deceased respondent No.1 and surviving Lrs. of deceased
respondent No. 15.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)